

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 1/2016
CA NO.

CORAM:

SH. R.VARADHARAJAN
Hon'ble Member (J)


Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY : Miraj Tradecom Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 & 394

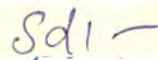
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

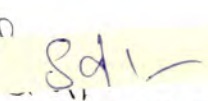
1. Nawal Kishore Jha Advocate UOI/OL Senior panel counsel / Jodhpur MKH
union of Judo.
with Goldbach Acharje Adv
2. Anurag Gupta, PCL Petitioner 

ORDER

Learned Counsel for the Petitioner is present. Counsel for the RD represents that representative of RD North West, Ahmedabad could not be present today and seeks adjournment. In the circumstances, matter is adjourned to 5.7.2017. Representative of RD is directed to appear before this Tribunal on the next date of hearing without fail.

Post the matter on 5.7.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)